GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.4582 TO BE ANSWERED ON THE 8th JANUARY. 2019

INCLUSION OF DISTRICTS IN NHM AND NFSM

4582. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of districts of the country including Chhattisgarh which have been included in the National Horticulture Mission (NHM) Scheme and the National Food Security Mission (NFSM) Scheme;
- (b) whether some States including Chhattisgarh have proposed to include some more districts separately in both of the above schemes;
- (c) if so, the details thereof, scheme-wise;
- (d) whether the Government is likely to consider proposals made by the States to include those districts in the schemes;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a): State-wise details of the total number of districts including Chhattisgarh included under the National Horticulture Mission (NHM), a sub-scheme of Mission for Integrated Development of Horticulture (MIDH) and National Food Security Mission (NFSM) are at **Annexure I & II respectively.**
- (b) & (c): Yes, under MIDH since 2014-15 several requests have been received from various States for inclusion of more districts under the MIDH, 2 requests from Tamil Nadu, 1 from Bihar, 3 from Chhattisgarh, 2 from Madhya Pradesh, 1 from Rajasthan and 1 from Uttar Pradesh.

(d) to (f): On the issue of inclusion of more districts under MIDH, the view of the Department is that while finalizing/identifying districts for inclusion under MIDH, a cluster approach for developing potential horticultural crops for ensuring backward and forwarded linkages was adopted. The selection of the district was decided on the comparative advantage of crops based on agro climatic conditions and potential for developing marketing opportunities. No new districts are being added as this may result in thinning out of already limited resources.

However, there is a provision under MIDH scheme for setting up of infrastructure units relating to post harvest management, marketing and other project based activities in non-MIDH districts, provided there is a clear linkage of the units with the horticulture produce. Apart from this, activities for development of horticulture in non-MIDH districts can be carried out under other Government schemes like Rashtriya Krishi Vikas Yojana (RKVY), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Paramparagat Krishi Vikas Yojana (PKVY) etc.

Annexure I

Statement showing State wise Districts covered under MIDH

SI. No.	Name of States/UTs	No. of Districts*	
1	Andaman & Nicobar	Two (2)	
2	Andhra Pradesh	Eleven (11)	
3	Bihar	Twenty Three (23)	
4	Chhattisgarh	Nineteen (19)	
5	Dadra & Nagar Haveli	One (1)	
6	Delhi	One (1)	
7	Goa	Two (2)	
8	Gujarat	Fifteen (15)	
9	Haryana	Eighteen (18)	
10	Jharkhand	Seventeen (17)	
11	Karnataka	Thirty (30)	
12	Kerala	Fourteen (14)	
13	Lakshadweep	One (1)	
14	Maharashtra	Thirty Three (33)	
15	Madhya Pradesh	Thirty Nine (39)	
16	Odisha	Twenty Four (24)	
17	Punjab	Eighteen (18)	
18	Puducherry	Four (4)	
19	Rajasthan	Twenty Four (24)	
20	Tamil Nadu	Twenty (20)	
21	Telangana	Nine (9)	
22	Uttar Pradesh	Forty Five (45)	
23	West Bengal	Fourteen (14)	
24	Arunachal Pradesh	Twenty One (21)	
25	Assam	Thirty Three (33)	
26	Manipur	Sixteen (16)	
27	Meghalaya	Eleven (11)	
28	Mizoram	Eight (8)	
29	Nagaland	Eleven (11)	
30	Sikkim	Four (4)	
31	Tripura	Eight (8)	
32	Himachal Pradesh	Twelve (12)	
33	Jammu & Kashmir	Twenty Two (22)	
34	Uttarakhand	Thirteen (13)	
		Five Hundred Forty three	
		(543)	

^{*} Subsequent to identification of districts for MIDH implementation, some of the MIDH districts were bifurcated/merged.

Annexure II

Statement showing State wise Districts covered under NFSM

SI.	Name of State	Total Number of
No.		Districts
1	Andhra Pradesh	13
2	Arunachal Pradesh	17
3	Assam	27
4	Bihar	38
5	Chhattisgarh	27
6	Goa	2
7	Gujarat	26
8	Haryana	21
9	Himachal Pradesh	12
10	Jammu & Kashmir	22
11	Jharkhand	24
12	Karnataka	30
13	Kerala	14
14	Madhya Pradesh	51
15	Maharashtra	33
16	Manipur	9
17	Meghalaya	11
18	Mizoram	8
19	Nagaland	11
20	Odisha	30
21	Punjab	22
22	Rajasthan	33
23	Sikkim	4
24	Tamil Nadu	30
25	Telangana	9
26	Tripura	8
27	Uttar Pradesh	75
28	Uttarakhand	13
29	29 West Bengal 18	
	Total	638
